

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1509

ANSWERED ON:16.07.2004

RECOVERY OF NON PERFORMING ASSETS

Chandel Shri Suresh;Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri ;Virendra Kumar Shri

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of non-performing assets (NPAs) of the nationalised bank in the country as on date, bank-wise;
- (b) whether the Government has asked all the nationalised banks to recover NPAs in a time bound period;
- (c) if so, the total NPAs recovered by each of the nationalised banks during the last three years as on date, year-wise;
- (d) whether Debts Recovery Tribunal has given any guidelines to banks to recover NPAs;
- (e) if so, the details thereof and the targeted date by which all the NPAs are likely to be recovered by nationalised banks;
- (f) whether Reserve Bank of India has announced any revised NPA norms for crop loan; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a)&(c): The bank-wise details of gross non-performing assets (NPAs) of public sector banks as on 31st March 2004 and bank-wise recoveries made by these banks including the amounts written off for the last three years is at Annexure.

(b): No, Sir.

(d)&(e):No, Sir. The Debt Recovery Tribunals (DRTs) have neither issued any guidelines for NPA recovery nor set any target for recovery. DRTs adjudicate recovery cases registered with them by following quasi-judicial procedure laid down under the DRT Act.

(f)&(g): Yes, Sir. Reserve Bank of India has announced revised NPA norms for direct agricultural advances w.e.f. 30th September, 2004 which are as under:

(1) A loan granted for short duration crops will be treated as an NPA, if the instalment of the principal or interest thereon remains unpaid for two crop season beyond the due date.

(2) A loan granted for long duration crops will be treated as an NPA, if the instalment of the principal or interest thereon remains unpaid for one crop seasons beyond the due date.